

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.5031

TO BE ANSWERED ON THE 16TH DECEMBER, 2016

MODERN ARMS AND EQUIPMENT

5031. SHRI RAVNEET SINGH:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) whether the Armed forces have to depend on foreign countries for getting modern arms and equipment, despite the claims of self sufficiency in every field in the country;
- (b) if so, the details thereof;
- (c) whether the country has not achieved the desired success in the field of defence research and innovation as per the circumstances and the needs; and
- (d) if so, the details thereof and the corrective measures taken by the Government in this regard?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

रक्षित राक्षस मंत्री

(डा. सुभाष भामरे)

(a) & (b): Procurement of defence equipment is undertaken from various domestic as well as foreign vendors, based on threat perceptions, operational challenges and technological changes and to keep the Armed Forces in a state of readiness to meet the entire spectrum of security challenges.

During the last two financial years, 73 contracts involving a value of Rs. 72,303.34 crore were signed with Indian vendors and 35 contracts involving a value of Rs. 40,433.47 crore were signed with foreign vendors for capital procurement of defence equipment.

(c) & (d): Defence Research and Development Organisation (DRDO) is primarily involved in design and development of strategic, complex and security sensitive systems in the fields of armaments, missiles, unmanned aerial vehicles, radars, electronic warfare systems, sonars, combat vehicles, combat aircraft, sensor etc for the Armed Forces as per their specific Qualitative Requirements. DRDO also interacts with public and private companies in technology development projects.
